

W.P.(C) No.1743 of 2018

I.A. No.5678 of 2019 & W.P.(C) No.1743 of 2018

12. 16.04.2019

This application has been filed by the petitioner for early hearing of the writ petition with the averment that unless the writ petition is heard at an early date, the Boxing players of the state will be prejudiced, as the talent scout program is going to be completed in the 1st week of April, 2019.

Heard.

It appears from the record that on 12.09.2018, none appeared for the petitioner and the matter was adjourned to 14.09.2018. Thereafter, the matter was adjourned five times on different dates due to none appearance of the learned counsel for the petitioner and some occasions, on the request of learned counsel for the petitioner and on 11.03.2019, the matter was adjourned to 29.04.2019. Though sufficient opportunities were given to the learned counsel for the petitioner to place the case, but now he seeks early hearing of the writ petition on the ground stated above.

In view of the above, we are not inclined to entertain the prayer made in this application for early hearing of the matter. Accordingly, the I.A. stands dismissed.

List the writ petition on 29.04.2019.

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(K.S. Jhaveri)
Chief Justice

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(K.R. Mohapatra)
Judge